

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 34 of 2013 &
IA 49 of 2013

Dated : 15th May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Shivam Iron & Steel Co. Ltd. Appellant (s)

Versus

Damodar Valley Corporation & Anr. ...Respondent (s)

Counsel for the Appellant(s):	Mr. Amit Kapur
	Mr. Devashish Bharuka
	Mr. Shashank Shekhar
	Ms. Swantika
Counsel for the Respondent(s):	Mr. M.G. Ramachandran
	Ms. Swagatika Sahoo for R.1
	Mr. C.K. Rai
	Mr. Ravin Dubey for R.2

ORDER

We have heard the learned counsel for the Appellant for some time.

Post the matter for further submissions on **16.07.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk